

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No.11/RP/2022
in
Petition No.401/GT/2020**

- Subject : Review of Commission's order dated 30.1.2022 in Petition No.401/GT/2020 regarding approval of tariff of Vindhyachal Super Thermal Power Station Stage-I (1260 MW) for the period from 1.4.2019 to 31.3.2024.
- Petitioner : NTPC Limited.
- Respondent : Madhya Pradesh Power Management Company Ltd & 6 ors
- Date of Hearing : **5.5.2022**
- Coram : Shri P.K. Pujari, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Parties Present : Shri Harshit Sharma, NTPC
Shri Anurag Naik, MPPMCL

Record of Proceedings

Case was called out for virtual hearing.

2. The Review Petition, which was listed for 'admission' could not be taken up for hearing, due to paucity of time. Accordingly, the Commission adjourned the matter.
3. The matter shall be listed for hearing on 'admission' in due course for which separate notice shall be issued.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

